

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HOs): DELHI

ORDER

The following transfer and posting orders are hereby made in official exigency, with immediate effect:

Sl. No.	Name	From	To
1.	Sh. Arjun S/o Sh. Shivji Shah	DEO (Grade-A), Office Pool, Admn. II (HQs), THC, Delhi.	DEO (Grade-A), IT Cell (HQs), THC, Delhi.
2.	Sh. Mohammad Azher S/o Sh. Parvaz Akhtar	DEO (Grade-A), Office Pool, Admn. II (HQs), THC, Delhi.	DEO (Grade-A), IT Cell (HQs), THC, Delhi.
3.	Sh. Shammi Kapoor Dogra S/o Sh. Karam Chand	DEO (Grade-A), Office Pool, Admn. II (HQs), THC, Delhi.	DEO (Grade-A), IT Cell (HQs), THC, Delhi.
4.	Ms. Harpreet Rishi D/o Sh. Tek Bahadur Rishi	DEO (Grade-A), Office Pool, Admn. II (HQs), THC, Delhi.	DEO (Grade-A), IT Cell (HQs), THC, Delhi.
5.	Sh. Vishal Chaudhary S/o Sh. Kuldeep Kumar	DEO (Grade-A), Office Pool, Admn. II (HQs), THC, Delhi.	DEO (Grade-A), IT Cell (HQs), THC, Delhi.
6.	Sh. Abhishek Joshi S/o Sh. Bijendra Joshi	DEO (Grade-A), Office Pool, Admn. II (HQs), THC, Delhi.	DEO (Grade-A), IT Cell (HQs), THC, Delhi.
7.	Sh. Rajeev Kanaujia S/o Sh. Vinod Kanaujia	DEO (Grade-A), Office Pool, Admn. II (HQs), THC, Delhi.	DEO (Grade-A), IT Cell (HQs), THC, Delhi.
8.	Sh. Mukul Chaudhary S/o Sh. Suraj Pal Singh	DEO (Grade-A), Office Pool, Admn. II (HQs), THC, Delhi.	DEO (Grade-A), IT Cell (HQs), THC, Delhi.
9.	Sh. Sahil S/o Sh. Mangal Singh	DEO (Grade-A), Office Pool, Admn. II (HQs), THC, Delhi.	DEO (Grade-A), IT Cell (HQs), THC, Delhi.

Note: (a) Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination, and disciplinary proceedings shall be initiated against the official, as per rules.

(b) Further, all these incumbents shall, henceforth, function under the aegis of the Officer-in-charge, IT Cell (HQs) who shall be at liberty to post these technically qualified personnel in any of the complexes and shall manage their inter-district transfers as well, as per their requirement.

GIRISH KATHPALIA
Digitally signed by GIRISH KATHPALIA
Date: 2022.02.09 15:46:43 +05'30'

(Girish Kathpalia)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 7302-7320
P&T/Admn-II/HQs/Delhi/2022

Dated, Delhi the 09 FEB 2022

Copy forwarded for information and necessary action to:

1. Ld. Officer-in-charge, IT Cell (HQs), Tis Hazari Courts, Delhi.
2. The Personal Office of the Ld. Principal D&SJ, HQs.
3. The DDO, Accounts Branch (Central), THC, Delhi.
4. The Dealing Assistants, Personal File, ACR Cell, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
5. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
6. The officials concerned.

Balbir Singh
09/2/22
(Balbir Singh Shalar)
Administrative Officer (Judl.)
Administration-II, Central
Tis Hazari Courts, Delhi &